

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1250  
ANSWERED ON:30.11.2012  
RESERVATION IN ALLOTMENT OF PETROL PUMPS  
Yadav Shri Hukumdeo Narayan

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the details of provision regarding reservation for Scheduled Castes, Scheduled Tribes, freedom fighters and ex-servicemen in allotment of petrol pumps and gas agencies;
- (b) the number of petrol pumps and gas agencies allotted to persons belonging to these categories, State-wise and company-wise;
- (c) whether reserved quota petrol pumps have been leased out to other people by the allottees and the physical verification thereof is likely to be carried out by some monitoring agency; and
- (d) if so, the details thereof along with the number of such cases in which action has been taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAGA LAKSHMI)

- (a) to (d): The information is being collected and will be laid on the table of the House.